

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: July 1, 2006

No. 1315 / DR(S)/2006

Pursuant to Government Office memo No. 3210/ II-4-06-26/2(3)/ 82 dated 30.6.2006 Sri **Raj Mani Chauhan**, District & Sessions Judge, Muzaffarnagar is appointed/posted as Principal Secretary, Legislative and Parliamentary Affairs, Government of U.P., Lucknow vice Sri Ram Hari Vijai.

No. 1316 / DR(S)/2006

Pursuant to Government Office memo No. 3209/ II-4-06-26/2(3)/ 82 dated 30.6.2006 Sri **Ram Hari Vijai**, Principal Secretary, Legislative and Parliamentary Affairs, Government of U.P., Lucknow is appointed/posted as Principal Secretary, Judicial and Legal Remembrancer, Government of U.P., Lucknow.

BY ORDER OF THE COURT,

Sd/-
(SWATANTRA SINGH)
REGISTRAR GENERAL

No. 129 / DR (S)/ 2006, Dated: Allahabad: July 1, 2006

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutcheri Road, Allahabad.
7. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad.(Information available on E-mail).

The Officers mentioned above shall hand over charge of their present post and shall proceed to take over charge of their new postings immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

8.
 - (i) Sri Raj Mani Chauhan, District & Sessions Judge, Muzaffarnagar.
 - (ii) Sri Ram Hari Vijai, Principal Secretary, Legislative and Parliamentary Affairs, Government of U.P., Lucknow.

You shall hand over charge of your present post and shall proceed to take over charge of your new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

9. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
10. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.

11. The Registrar (Confidential), High Court, Allahabad.
12. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
13. The Deputy Registrar (G), High Court, Allahabad
14. The Assistant Registrar (Budget), High Court, Allahabad.
15. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
16. The Section Officer (Admin.C Section), High Court, Allahabad.
17. The Section Officer (Conf. B, Section), High Court, Allahabad
18. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
19. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT

Sd/-

(K.K.RANJAN)
DEPUTY REGISTRAR (SERVICES)